

GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 1863

ANSWER ON- 06/12/2024

EFFECTIVENESS OF EMIGRATE PORTAL

1863. SHRI P P CHAUDHARY

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Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) the details and benefits of eMigrate project in making the emigration process easy, organised and humane through eMigrate portal;

(b) whether the Government has assessed the effectiveness of eMigrate portal in streamlining the emigration process, if so, the details thereof including key improvements achieved;

(c) the total number of emigration clearances granted through eMigrate portal since its inception till date, year-wise, along with country-wise distribution of emigrants;

(d) whether any complaints have been received regarding the portal's functioning or fraudulent activities, if so, details thereof along with the steps taken/proposed to be taken by the Government to address the same; and

(e) whether any measures have been taken to enhance the portal's features and security, if so, the details thereof along with future upgradation plans of the same?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KIRTI VARDHAN SINGH)

(a to c) The process of overseas employment of Indian nationals holding Emigration Check Required (ECR) passports and emigrating to any of the 18 notified ECR countries is done through e-Migrate portal. The web-based application makes the process of emigration fully digital, transparent, safe, legal, humane, efficient, convenient, and faster. It seamlessly brings all stakeholders, including Foreign Employers (FEs), registered Recruiting Agents (RAs) and the prospective emigrants on a common platform and enables MEA to capture comprehensive and online database. A dedicated helpline and support system is also available to assist emigrants and other stakeholders to address any query/issue. The advisories/alerts on fake job offers and fraudulent/illegal recruitment agencies are hosted on the portal. Till October 2024, a total of 3094 illegal agents have been notified on the portal.

An updated, revamped and user friendly eMigrate-V2.0 portal was inaugurated on 14 October 2024. The revamped portal has been integrated with DigiLocker to provide for storage and access by users of documents across the world; Common Services Centers (CSC) to enable delivery of emigration related services through its network of over 5 lakh centers across the country; UMANG for providing access to pan-India e-Gov services; BHASHINI to enable access to information in regional languages; SBlePay for provisioning of an additional digital payment gateway with zero transaction charges; Bureau of Immigration for seamless and hassle free travel of emigrants; Passport Seva Portal for e-verification of Passports, insurance companies for procurement of mandatory PBBY policy etc., among others. The eMigrate Mobile App has also been developed for the first time which allows the stakeholders to have easy access to major services available on the portal, including tracking of application status, obtaining list of registered as well as unregistered recruiting agents, filing grievances etc.

Till date, approx 4 million Emigration Clearances (ECs) have been issued to the emigrants and there are 2144 active RAs and 2,83,714 FEs registered on the portal. The year-wise and country-wise details of emigration clearances granted during 2014-2024 may be seen at Annexure A.

(d) The portal is functioning efficiently with multiple online features and information available to the users. There is no complaint regarding fraudulent

activities. The functioning of the portal is being monitored regularly by a dedicated 24x7 technical team.

(e) The revamped eMigrate application has been developed with the latest technology and security features. There is a 24x7 dedicated Network Operating Team (NOC) for real time monitoring and prevention of threats. The Application Security and Vulnerability Assessment is regularly done by the nodal Government Agency. Regular security audit of the application is also carried out to counter any vulnerability and make it robust and secure.

Country-wise Emigration Clearance (EC) Data 2014-2024												
Sr. No	Country	2014	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024 (till 01-12-2024)
1	SAUDI ARABIA	330002	308380	165355	78611	72399	161103	44316	32845	178630	200713	155731
2	UNITED ARAB EMIRATES	224043	225718	163716	149962	112059	76112	17891	10844	33233	71688	100090
3	KUWAIT	80420	66579	72384	56380	57613	45712	8107	10158	71432	48212	36088
4	QATAR	75997	59384	30619	24759	34471	31811	8907	49579	30871	30683	22283
5	OMAN	51319	85054	63236	53332	36037	28392	7206	19453	31994	21336	22531
6	MALAYSIA	22927	20908	10604	14002	16370	10633	2435	36	12836	15319	5390
7	BAHRAIN	14207	15623	11964	11516	9142	9997	4175	6383	10232	7376	8064
8	IRAQ	3054	1	0	0	0	162	759	935	1430	1599	2558

9	JORDAN	2133	2047	2742	2341	1941	3941	317	2386	2487	1187	2972
10	LEBANON	313	341	316	110	109	160	21	54	282	200	130
11	SUDAN	255	0	0	0	0	0	0	0	1	0	2
12	AFGHANISTAN	127	70	0	0	0	2	0	0	0	0	0
13	LIBYA	122	0	0	0	0	0	0	0	0	0	0
14	THAILAND	53	10	1	0	6	24	10	1	3	4	10
15	INDONESIA	29	6	1	10	10	0	1	0	3	0	2
16	YEMEN	4	1	0	0	0	0	0	0	0	0	0
17	SOUTH SUDAN	0	29	0	1	0	0	0	1	1	0	0
18	SYRIA	0	1	0	0	0	0	0	0	0	0	0
	TOTAL	805005	784152	520938	391024	340157	368049	94145	13267	373435	398317	355851
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